

PROFORMA FOR DECLARATION OF ASSETS

(As On 31-03-2012)

Name of Officer (In Full): **SMT. ANITA DAHARIYA**

Date of Birth : **07-11-1967**

Present post held : **ADDT. DISTRICT JUDGE, DANTEWADA**

Name of District, Sub-Division, Taluka and Village in which property is situated	Name of Details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1. Vill. Bhanesar mission P.o. Jairam Nagar Bilaspur	2 House	3 0.2 Hec. Agriculture Land	4 Husband & Own Name	5 Inheritance
2. Mopka Bilaspur	-	48' x 60' Land 24' x 60' Land	Husband & Own Name	Purchased From Co-operative Society in 1999
3. Ashok vihar Bilaspur	House	3075' Land	Husband & Own Name	Purchase taking Bank Loan Bilaspur House Loan S.B.I. 2002
4. New Rajendra Nagar Raipur	House	5100' Land	Husband & Own Name	Purchase by taking House Loan S.B.I. Raipur
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Article 1				
Car - MARUTI ZEN VXI ESTILO Value - 4,00,000/- SBI. Car Loan				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				
1. Gold - 250 Gram Approx value - 7,50,000/-				
2. Silver 1kg. Approx value - 50,000/-				

Shares/Debentures			
Name of Issuing Company		Nos. of shares	
1		1	
Nil		Nil	
Life Insurance Policy & others			
Name of Issuing Company		Nos. of shares	
1		1	
L.I.C.		21,650/- Yearly	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposits	1	2	3
	Nil	Nil	Nil
2) Saving Bank A/Cs	SBI, Bank of India	Raipur	1,44,0498/-
3) PPF	Nil	Nil	Nil
4) GPF	GPF	C.G,	10,60,586/-
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1. In the case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.

Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date

